

CENTRAL ELECTRICITY REGULATORY COMMISSION  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph:23753942 Fax- 23753923

**Petition No.116/GT/2013-**

**Dated: 29.9.2015**

To

The Deputy General Manager (Commercial),  
THDC India Limited ,  
Pragati Puram, By Pass Road,  
Rishikesh-249201  
Uttarakhand.

Sir,

Subject: Petition No.116/GT/2013 for approval of generation tariff of  
Koteshwar Hydro Electric Project (4x100 MW) for the period from 1.4.2011 to  
31.3.2014.

Ref: Your letter No. THDC/RKSH/COMML/C-04/03/3315 dated  
18.9.2015.

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With reference to letter dated 18.9.2015 on the subject mentioned above, I am directed to inform that your prayer for extension of time for submission of approved Revised Cost Estimate ( RCE) has been considered and date for submission of the RCE is extended till **31.03.2016**.

2. You are directed to ensure that the said information is filed within the date as aforesaid.

Sd/-

Vipan Sharma  
Bench Officer.